

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 217 of 2014

Dated : 9th July, 2015

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

.... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.

....Respondent(s)

Counsel for the Appellant (s) : None

Counsel for the Respondent (s) : Ms. Esha Shekar for R-2

ORDER

Bench is not assembled today.

Batch of Appeals is posted for hearing on **14th August, 2015.**

Court Master

rkt